

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1198**

**TO BE ANSWERED ON THE 10<sup>TH</sup> DECEMBER, 2025/ AGRAHAYANA 19, 1947  
(SAKA)**

**ASSISTANCE TO STATES FOR DAMAGES DUE TO FLOODS, HEAVY  
RAINFALL**

**1198        SHRI MUKUL BALKRISHNA WASNIK:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the total losses incurred in the year 2025 due to floods, flash floods, cloudburst, landslides and heavy rainfall as per the assessment of the State Governments, State-wise;**

**(b) the details regarding the central teams deputed to assess the damages and their findings, State-wise; and**

**(c) details regarding the financial assistance provided for rebuilding of infrastructure including the houses damaged or washed away and compensation to farmers, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): The Ministry does not centrally maintain the data of damages due to any disasters. However, as per the information received from the various State Governments/UTs, the details of damages caused due to hydro-meteorological disasters during the current year (as on 23.11.2025) are at Annexure.**

**(b): As on 03.12.2025, a total of 11 Inter-Ministerial Central Teams (IMCTs) have been constituted for the States/Union Territories of Andhra Pradesh,**

**Himachal Pradesh, Karnataka, Punjab, Uttarakhand, Telangana, Maharashtra, Nagaland, Chhattisgarh, Gujarat and UT of Jammu & Kashmir, without waiting for the memorandum for on-the-spot assessment of damages caused due to natural calamities during 2025. Based on the report received from the team, further action is taken according to the established procedure.**

**(c): The financial assistance under State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF) in the wake of natural disasters is by way of relief and not for compensation of loss as suffered/ claimed. As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned. However, financial assistance to notified calamity, including landslides and floods, is provided from SDRF/ NDRF as per established procedure. The State Government concerned is required to undertake necessary relief measures in the landslides affected areas out of the SDRF, already placed with the State Government, as per Government of India norms.**

**During the current financial year 2025-26 (as on 30<sup>th</sup> November, 2025), Central Government has released central share of Rs 16118.00 crore to all States under SDRF, in order to support the affected people of the States. The details of the funds allocated and released under SDRF/NDRF to the States are available on Disaster Management, MHA's website i.e. [ndmindia.mha.gov.in](http://ndmindia.mha.gov.in).**

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**Details of damages as reported by State/UT due to hydro-meteorological disasters during the year 2025-26**

**Provisional as on 23.11.2025**

<b>S. No.</b>	<b>State</b>	<b>Human Lives lost (No.)</b>	<b>Cattle Lost (No.)</b>	<b>Houses/huts damaged (No.)</b>	<b>Cropped Area affected (in lakh ha.)</b>
1	2	3	4	5	6
1	Andhra Pradesh	530	994	3760	1.506
2	Arunachal Pradesh	14	383	784	0.072
3	Assam	35	14269	39841	0.41
4	Bihar	76	--	843	--
5	Chhattisgarh	63	395	356	0.0068
6	Goa	--	--	244	--
7	Gujarat	101	3352	14114	--
8	Haryana	06	26	2745	4.32
9	Himachal Pradesh	170	31545	10387	324.27
10	Jharkhand	06	16	159	0.0017
11	Karnataka	91	1391	17803	14.81
12	Kerala	64	--	6225	--
13	Madhya Pr.	501	1906	6042	--
14	Maharashtra	160	599	3598	75.42
15	Manipur	03	709	18248	0.024
16	Meghalaya	20	39	1718	0.065
17	Mizoram	07	03	04	--
18	Nagaland	03	250	2684	0.0058
19	Odisha	03	517	6216	0.29
20	Punjab	40	7167	14065	1.93
21	Rajasthan	74	71	51	--
22	Sikkim	18	08	2120	8.11
23	Tamil Nadu	43	985	3448	0.29
24	Telangana	--	--	--	--
25	Tripura	43	07	8352	--
26	Uttar Pradesh	68	--	446	2.22
27	Uttarakhand	142	864	7254	0.0073
28	West Bengal	--	--	--	--
29	Andaman & Nikobar	--	-	12	--
30	Chandigarh	--	--	--	--
31	Dadar & Nagar Haveli	--	--	01	--
32	Delhi	--	--	--	--
33	Jammu & Kashmir	107	11693	7392	0.78
34	Puducherry	--	--	13	0.001
	<b>Total</b>	<b>2388</b>	<b>77189</b>	<b>181459</b>	<b>434.54</b>